

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/156/2016  
NAME OF THE PETITIONER(S) : Gangotri Textiles Limited  
NAME OF THE RESPONDENT(S) : M/s Jagannath Textile Company Limited & 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	M.K. PREETHA for KSR & CO	Counsel for Petitioners	M.K. Preetha
2)	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondents	R. Ashok Kumar

ORDER

Counsels representing both the parties are present. Counsel for respondents prayed for time to file additional counter. Time is enlarged at request with a direction to file the additional counter and furnish a copy of the same to the other side before the next date of hearing. The matter is adjourned for hearing submissions of both the parties. Put up on 09.03.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc